

GOVERNMENT OF INDIA  
MINISTRY OF PETROLEUM & NATURAL GAS

RAJYA SABHA  
UNSTARRED QUESTION NO.1877  
TO BE ANSWERED ON 10.03.2021

Oil and Gas reserves in Rajasthan

1877. SHRI RAJENDRA GEHLOT:

Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

- (a) whether according to a survey, crude oil and gas reserves have been found in Barmer and Jaisalmer district of Rajasthan;
- (b) if so, the details thereof; and
- (c) whether Government has any plan to increase the production of oil and gas, if so, the details of the said scheme thereof?

*ANSWER*  
MINISTER OF PETROLEUM & NATURAL GAS  
(SHRI DHARMENDRA PRADHAN)

(a) & (b): The details of volume of Oil & Gas reserves and Ultimate Oil & Gas reserves in the Barmer and Jaisalmer districts of Rajasthan on 01.04.2020 are as under:-

BLOCKS	Initial Inplace		Ultimate Reserves	
	OIL+ Condensate (MMT)*	Gas (BCM)#	OIL+ Condensate (MMT)	Gas (BCM)
Jaisalmer	13.18	112.42	0.68	61.35
Barmer	385.77	30.95	117.2	14.43
Total	398.95	143.37	117.88	75.78

(\*MMT - Million Metric Tonnes, #BCM - Billion Cubic Metres)

(c) :The policy initiatives taken by the Government to increase domestic production of oil and gas include:-

- i. Policy for Relaxations, Extensions and Clarifications under Production Sharing Contract (PSC) regime for early monetization of hydrocarbon discoveries.
- ii. New Domestic Natural Gas Pricing Guidelines-2014.
- iii. Marketing including pricing freedom on natural gas production under PSC regime from difficult areas such as High Pressure-High Temperature (HP-HT) reservoirs and deepwater and ultra deepwater areas.

- iv. Discovered Small Field Policy.
  - v. Hydrocarbon Exploration and Licensing Policy.
  - vi. Policy for Extension of Production Sharing Contracts.
  - vii. Policy for early monetization of Coal Bed Methane.
  - viii. Setting up of National Data Repository.
  - ix. Appraisal of Unappraised areas in Sedimentary Basins.
  - x. Re-assessment of Hydrocarbon Resources.
  - xi. Policy framework to streamline the working of Production Sharing Contracts in Pre-NELP and NELP Blocks.
  - xii. Policy to Promote and Incentivize Enhanced Recovery Methods for Oil and Gas.
  - xiii. Policy framework for exploration and exploitation of Unconventional Hydrocarbons under existing Production Sharing Contracts, Coal Bed Methane contracts and Nomination fields.
- xiv) The Government in February, 2019 approved major reforms in exploration and licensing policy to enhance exploration activities, attract domestic and foreign investment in unexplored/unallocated areas of sedimentary basins and accelerate domestic production of oil and gas from existing fields. The policy reforms *inter alia* aim to boost exploration activities with greater weightage to work programme, simplified fiscal and contractual terms, bidding of exploration blocks under Category II and III sedimentary basins without any production or revenue sharing to Government, early monetization of discoveries by extending fiscal incentives, incentivizing gas production including marketing and pricing freedom and more functional freedom to National Oil Companies for collaboration and private sector participation for production enhancement methods in nomination fields.
- xv) Natural Gas Marketing Reforms, October, 2020 including standard procedure to discover market price, participation of Affiliates in bidding process and guidelines for Discovery of Market Price through e-bidding.

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